

[*Translation*]**Pension to Ex-Servicemen**

\*1507. SHRI PREM CHAND RAM: Will the PRIME MINISTER be pleased to state:

(a) the total number of applications received by the Government in regard to provision of pension to ex-servicemen during each of the last three years, State-wise;

(b) the number of ex-servicemen to whom pension has already been sanctioned and the number of cases pending rejected, State-wise; and

(c) the time by which pending cases are likely to be disposed off?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a)

	1991-92	77,603
	1992-93	85,345
	1993-94	98,402
	<b>TOTAL</b>	<b>2,61,350</b>

No Statewise details are maintained

		Sanctioned	Rejected
(b)	1991-92	72,972	4,631
	1992-93	82,223	3,122
	1993-94	94,309	4,093
	<b>TOTAL</b>	<b>2,49,504</b>	<b>11,846</b>

No Statewise details are maintained.

(c) No claims received upto 31.3.94 are pending.

[*English*]**N.C.C. in School/Colleges**

1508. PROF. PREM DHUMAL:  
SHRI PREM CHAND RAM:  
SHRI MANJAY LAL:

Will the PRIME MINISTER be pleased to state:

(a) the number of schools and colleges in the country where N.C.C. facilities are available at present, State-wise;

(b) whether there is a proposal to provide N.C.C. facilities in some more schools/colleges in the country; and

(c) if so, the details thereof and the time by which N.C.C. classes are likely to start therein, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Number of schools and colleges, covered by NCC, State-wise is given in the statement attached.

(b) and (c). An addition of cadet strength at the rate of 10,000 cadets per year with effect from 1991-92 to 1995-96 has been approved by the Government for extending the NCC coverage to new educational institutions. The specific proposals are finalised in consultation with the concerned State Governments. NCC starts functioning in a school/college when raising orders are issued after requisite financial concurrence is given by the State Government. It is not possible to give a time frame by which State Governments will give their

**STATEMENT****SCHOOLS AND COLLEGES COVERED BY NCC**

SI.No.	State(s)/UTs	Schools	Colleges
1.	Andhra Pradesh	432	250
2.	Bihar	421	197
3.	Delhi	254	57
4.	Gujarat *	305	220
5.	Jammu & Kashmir	100	20
6.	Karnataka	394	333
7.	Goa	17	25
8.	Kerala *	451	184
9.	Madhya Pradesh	479	243
10.	Maharashtra	606	735
11.	Assam	273	108
12.	Arunachal Pradesh	24	4
13.	Meghalaya	26	9
14.	Mizoram	8	2
15.	Manipur	40	16
16.	Nagaland	38	11
17.	Tripura	32	10
18.	Orissa	447	109
19.	Punjab	288	201
20.	Haryana	167	124

Sl.No.	State(s)/UTs	Schools	Colleges
21.	Himachal Pradesh	200	40
22.	Chandigarh	23	16
23.	Rajasthan	242	120
24.	Tamil Nadu	675	228
25.	Pondicherry	29	10
26.	Andaman & Nicobar	28	2
27.	Uttar Pradesh	76	1175
28.	West Bengal	545	191
29.	Sikkim	15	1
Total		6635	4641

@ Including Diu & Daman, Dadar & Nagar Haveli

\* Including Lakshdeep

[Translation]

this purpose; and

**Construction of Houses with Foreign Assistance**

(c) the amount allocated and released to the State Governments, State-wise?

\*1509. SHRI RAJVEER SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have formulated schemes for construction of houses in the country with foreign assistance;

(b) if so, the amount of loan sought for

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Yes, Sir, Government of India and KFW, Germany have entered into following agreements for construction of houses in the country :

	Schemes	Purpose	Amount	Status
1. (Loan)	HUDCO-KFW-I for urban weaker section housing	For funding sub-loans	DM 20 M	completed